

द्वारा कराये गये सर्वेक्षण के अनुसार अन्ध्र प्रदेश में इस समय कितनी कृषि योग्य जमीन ऐसी है, जिस पर कृषि नहीं की जाती है;

(ख) क्या कृषि योग्य जमीन को भूमिहीनों और हरिजनों में वितरित करके कृषि उत्पादन में वृद्धि करने की कोई योजना सरकार के विचाराधीन है; और

(ग) इस बारे में भविष्य में सरकार का क्या कार्यवाही करने का विचार है ?

कृषि मंत्रालय में उप-मन्त्री (श्री जगन्नाथ पहाड़िया) : (क) से (ग). जानकारी एकत्रित की जा रही है और उपलब्ध होने पर सभा पटल पर रख दी जायेगी।

राजस्थान में हरिजनों और भूमिहीनों में कृषि योग्य भूमि का वितरण

6981. श्री हुकम चन्द कछवाब : क्या कृषि मंत्री यह बनाने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार और राज्य सरकार द्वारा कराये गये सर्वेक्षण के अनुसार इस समय राजस्थान में कितनी कृषि योग्य भूमि ऐसी है, जिस पर कृषि नहीं की जाती है;

(ख) क्या कृषि योग्य जमीन को हीनों तथा हरिजनों में वितरित करके उत्पादन में वृद्धि करने की कोई योजना सरकार के विचाराधीन है; और

(ग) इस बारे में सरकार का भविष्य में क्या कार्यवाही करने का विचार है ?

कृषि मंत्रालय में उप-मन्त्री (श्री जगन्नाथ पहाड़िया) : (क) से (ग). जानकारी एकत्र की जा रही है और प्राप्त होते ही सभा पटल पर रख दी जायेगी।

Finalisation of Original Tender for Construction of Separate Laboratory for Polytechnic of Aligarh Muslim University

6982. SHRI ANNASAHAB GOT-KHINDE : Will the Minister of EDUCATION

AND SOCIAL WELFARE be pleased to state :

(a) whether the delay in the finalisation of the original tender for the construction of separate laboratories and workshop bays for the Polytechnic of the Aligarh Muslim University has resulted in extra expenditure of Rs. 0.58 lakhs; and

(b) if so, the reasons for the delay ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : (a) and (b). The Aligarh Muslim University invited tenders in May, 1969 for the construction of separate laboratories and workshop bays for the Polytechnic of the Aligarh Muslim University. The tenders received by the prescribed date were placed before the Building Committee of the University on August 30, 1969. The Committee recommended that these along with the plans and estimates may be referred to the Superintending Engineer, C.P.W.D., Ghaziabad Circle, New Delhi by name for advice. On account of the transfer of the concerned officer in C.P.W.D., these papers remained unattended and were returned to the University on October 28, 1969 without any comments. The University decided to accept the second lowest tender for Rs. 2,14,914. By that time the three months period of validity of the tenders had expired and the concerned contractor refused to undertake the construction work on the plea that the cost of material had gone up. The University had to invite fresh tenders to be received on June 18, 1970 and this time a tender for Rs. 2,71,731 was accepted. The extra expenditure involved was Rs. 56,817.

Sanction for Minor Irrigation and Soil Conservation in Chronically drought affected Areas in Maharashtra during 1972-73

6983. SHRI ANNASAHAB GOT-KHINDE : Will the Minister of AGRICULTURE be pleased to state :

(a) the outlays sanctioned for minor irrigation and soil conservation works in the chronically drought affected Districts in Maharashtra for the year 1972-73; and

(b) the actual expenditure incurred during the year 1971-72 on the said works in the said Districts ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) Minor irrigation and soil conservation schemes with a total estimated cost of Rs. 10.40 crores have been approved in the six districts (Ahmednagar, Nasik, Poona, Sangli, Satara and Sholapur) of Maharashtra which are covered under the Drought Prone Areas Programme. For these schemes, the outlays are sanctioned every year on the basis of the requirements intimated by the State Government. The State Government have not yet intimated the outlays needed for schemes during the year 1972-73.

(b) The actual expenditure incurred on the approved minor irrigation and soil conservation works during the year 1971-72 has not yet been reported by the State Government. However, the State Government reported an actual expenditure of Rs. 2.63 crores till December, 1971 on the sanctioned minor irrigation and soil conservation works during the year 1971-72.

Construction of Houses under Various Housing Schemes in Bihar

6984. KUMARI KAMLA KUMARI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the total number of houses built in Bihar under the subsidised Industrial Housing Scheme, Low income group Housing Scheme and Middle income group Housing Scheme, separately District-wise ; and

(b) the number of people benefited under each of the above schemes ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) According to the progress reports received so far from the Government of Bihar, the number of houses built in the State under each of the schemes is given below :—

Name of Scheme	No. of houses built
1. Integrated Subsidised Housing Scheme for Industrial Workers and Economically Weaker Sections of Community	... 14,662
2. Low Income Group Housing Scheme	... 5,060
3. Middle Income Group Housing Scheme	... 995
Total :	20,717

District-wise figures are not maintained in the Ministry.

(b) Normally one house is meant for one family and the average size of the family is five. The number of people benefited would approximately be five times the number of houses build under each Scheme.

Introduction of Ferry Service between Patna and Paleza Ghat

6985 KUMARI KAMLA KUMARI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Government of Bihar have suggested the introduction of a ferry service between Patna (Mahandraghat) and Paleza Ghat for transporting motor vehicles and passengers ;

(b) if so, the main features of the suggestion , and

(c) the reaction of Government thereto ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) The Government of Bihar had in July, 1960, forwarded a scheme for operation of power ferry service across the river Ganga, between Patna (Dighaghat) and Paleza ghat for comments of the Government of India.

(b) The scheme envisaged transportation of loaded trucks across the river by using four powered barges and five non-powered barges to be coupled with any of the powered barges to carry extra load, while light motor vehicles or cars were intended to be moved by two mar boats.

(c) The scheme was examined and the State Government were informed that based on the material furnished by them, the scheme did not appear to be commercially viable, as the annual cost of operating the services was estimated at Rs. 8 to 9 lakhs in addition to non-recurring expenditure of about Rs. 6 lakhs, whereas the earnings were estimated at about Rs. 8 lakhs only at 75% utilization.

Agricultural Farms run in Bihar and Bengal

6986 KUMARI KAMLA KUMARI : Will the Minister of AGRICULTURE be